

Annexure-7

Name of the corporate debtor	KONVERGE HEALTHCARE PRIVATE LIMITED
Date of Commencement of Liquidation	25/07/2025
Date of Order Received of Liquidation	30/07/2025
List of Stakeholders as on	07/10/2025

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in SCC					
1	State Tax Department	Gujarat	11/08/2025	1,40,998.00	1,40,998.00	State Tax (VAT & CST)	NO	1.77	0	0	0	0	Received Form C Original by Post
2	Employees Provident Fund Organisation	Central Government	26/09/2025	18,87,195.00	18,87,195.00	Provident Fund	NO	0	0	0	0	0	Annexure-A dated 26.09.2025 along with Provident Fund dues details
	Total			20,28,193.00	20,28,193.00			1.77					